

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 2902-2903/2016

HARISH SINGH & ANR.

Petitioner(s)

VERSUS

PUNJAB SMALL INDUSTRIES AND EXPORT CORPORATION LTD.Respondent(s)

Date : 24-10-2017 These petitions were called on for hearing today.

For Petitioner(s)

Devesh Kumar Tripathi, AOR

For Respondent(s)

Ashok K. Mahajan, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Respondent No.1 has not filed counter affidavit, despite last and final opportunity having been granted. Further opportunity is declined.

Despite last opportunity, fresh steps for service of respondent Nos.2 to 4 have not been taken.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for further directions.

RAJESH KUMAR GOEL  
Registrar